

**Nikesh Kumar Sinha**  
Registrar (Administration),  
High Court of Jharkhand,  
Ranchi.

To

1. Mr. Santosh Kumar No. II, District & Additional Sessions Judge, Jamtara.
2. Mr. Sanjeev Bhatia, Special Judge, POCSO Act, Gumla.
3. Mr. Devesh Kumar Tripathi, Special Judge, POCSO Act, Bokaro.
4. Ms. Asha Devi Bhatt, District & Addl. Sessions Judge, Simdega.
5. Mr. Rakesh Chandra, District & Additional Sessions Judge, Koderma.
6. Mr. Anjane Anuj, District & Additional Sessions Judge, Dhanbad.
7. Mr. Anand Mani Tripathi, District & Additional Sessions Judge, Jamshedpur.
8. Mr. Parth Sarthi Ghosh, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Gumla.
9. Mr. Saurav Kumar Gautam, Chief Judicial Magistrate, Giridih.
10. Ms. Avaniika Gautam, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Hazaribagh.
11. Mr. Pradeep Kumar, Secretary, DLSA, Godda.
12. Mr. Rajeev Kumar Singh, Secretary, DLSA, Chaibasa.
13. Mr. Shivam Chaurasia, Secretary DLSA, Latehar.
14. Mr. Gaurav Khurana, Secretary, DLSA, Hazaribagh.
15. Mr. Kumar Saurabh Tripathi, Civil Judge (Sr.Div.)-cum-J.M., Ranchi.
16. Ms. Sanjibita Guin, Civil Judge (Sr. Div.), Ramgarh.
17. Mr. Rajendra Prasad, Secretary DLSA, Jamshedpur.
18. Ms. Rupa Bandana Kiro, Civil Judge (Senior Division), Hazaribagh.
19. Mr. Mayank Tushar Topno, Secretary, DLSA, Deoghar.
20. Ms. Kavitanjali Toppo, C.J.M.-cum-Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Seraikella Kharsawan.
21. Mr. Gautam Kumar, Secretary DLSA, Koderma.
22. Ms. Mariam Hembrom, Secretary DLSA, Simdega.
23. Ms. Sumeeta Shweta Minz, Civil Judge (Sr.Div.)-cum-J.M., Chatra.
24. Mr. Manjeet Kumar Sahu, Railway Judicial Magistrate, Chaibasa (Porahat).
25. Mr. Pranav Kumar, S.D.J.M., Latehar.
26. Ms. Kanchan Toppo, S.D.J.M.-cum-P.M.(J.J.Board), Koderma.
27. Ms. Anulica Kumar, J.M.-cum-P.M. (J.J.B.), Garhwa.
28. Mr. Amit Gupta, J.M.-cum-P.M.(J.J.B.), Ranchi.
29. Mr. Rishi Kumar, Addl. Railway Judicial Magistrate, Dhanbad.
30. Ms. Puja Kumari Lal, Addl.Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur.
31. Mr. Raj Kalyan, Addl.Civil Judge (Jr. Div.)-cum-J.M., Godda.
32. Mr. Dinesh Bauri, S.D.J.M.-cum-Civil Judge (Jr.Div.)-cum-Judge I/c, Jamshedpur (Ghatshila).
33. Mr. Tushar Anand, S.D.J.M.-cum-Judge I/c-cum-P.M., J.J. Board, Sahebganj.
34. Mr. Mukti Bhagat, J.M.-cum-P.M.(J.J.B.), Godda.
35. Ms. Sweta Soni, Addl. Civil Judge (Jr. Div.)-cum-J.M., Gumla.
36. Ms. Rashim Chandel, Addl. Civil Judge (Jr. Div.)-cum-J.M., Daltonganj.
37. Ms. Paridhi Sharma, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
38. Ms. Samirah Khan, J.M.-cum-P.M.(J.J.B.), Daltonganj.
39. Ms. Shivangi Priya, J.M.-cum-Judge I/c, Koderma.
40. Ms. Sakshi Srivastava, Civil Judge (Jr. Div.)-cum-J.M., Giridih.
41. Mr. Amit Akash Sinha, Civil Judge (Jr. Div.)-cum-J.M.-cum-Special Court elected M.P./M.L.A., Daltonganj.
42. Mr. Sumit Kumar Verma, Judicial Magistrate, Sahebganj.
43. Ms. Minakshi Verma, S.D.J.M., Giridih.
44. Ms. Rupam Smriti Topno, S.D.J.M., Ranchi.

Sub.-: Nomination of Judicial Officers for attending two days **Refresher Training Programme** namely **“Master Trainer Programme for New Master Trainers” (ECT\_3\_2024)** on 3<sup>rd</sup> & 4<sup>th</sup> August, 2024 at **Judicial Academy Jharkhand, Ranchi.**

Sir/Madam,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate you to attend the aforesaid training Programme scheduled to be held on 3<sup>rd</sup> & 4<sup>th</sup> August, 2024 at **Judicial Academy Jharkhand, Ranchi.**

All the nominated officers are directed to report at Judicial Academy Jharkhand for attending the aforesaid training at 9:30 A.M. for registration on the **first day of the training** in proper dress. The arrangements for the stay of the nominated officers will be made in Hostels of Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of preceding day of the training till the evening of concluding day of the training.

You are, therefore, directed to attend the aforesaid training Programme on the date as mentioned above alongwith your **Laptop**.

Accordingly, you are accorded necessary permission to attend the aforesaid training Programme.

**No individual request seeking permission to attend the Programme is required and further, no prayer for exemption will be entertained in ordinary circumstances.**

Yours sincerely,  
Sd/-Nikesh Kumar Sinha  
Registrar (Administration)

Memo No. 3826 /Apptt.

Dated, Ranchi, the 30/07/2024

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter bearing No. 754/JAJ dated 23.07.2024 / all the Principal District & Sessions Judge of the State of Jharkhand including the Judicial Commissioner, Ranchi/ the Member Secretary, JHALSA for information and needful/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.

  
Registrar (Administration)